

(d) the steps taken by Government in the matter?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) Two cases were instituted against the Delhi State Central Cooperative Stores. The present position is as under:—

(i) Case regarding storage and sale of gur from unauthorised premises and failure to submit fortnightly returns to the Director, Civil Supplies, Delhi Administration. This is *sub-judice* before a Court of law where the trial is in progress.

(ii) Cases regarding black marketing in iron and steel—six charge-sheets were filed on 6-11-64 by the police in the court of S.D.M., Paharganj.

(b) to (d). It has been alleged that the Society sold sub-standard coal at high prices. The matter is under police investigation and action will be taken on receipt of the police report. Statutory enquiry ordered into the affairs of this store by the Registrar of Cooperative Societies, Delhi, is in progress.

Teachers' Constituencies

*171. { Shri Tridib Kumar
Chaudhuri;
Shri S. N. Chaturvedi;
Shrimati Ramdulari Sinha:

Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Central Board of Education has recommended the abolition of teacher's constituency for election to the Upper House in the States;

(b) the reasons advanced for this recommendation; and

(c) whether any final decision has been taken in this regard?

The Minister of Law (Shri A. K. Sen): (a) Yes, Sir. The Central Advisory Board of Education at its meeting held in October, 1964 recom-

mended the abolition of teachers' constituencies for the Upper House of the State Legislatures.

(b) The recommendation was made as result of discussions relating to students' unrest.

(c) The matter is still under consideration of the Government.

Sugar Production

*172. { Shri Heda:
Shri Bhagwat Jha Azad:
Shri Vishram Prasad:
Shri Bagri:
Shri Bishwanath Roy:
Shri P. C. Borooah:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total sugar production as assessed in 1963-64; and

(b) the quantity out of it reserved for home consumption and also the target of export?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) The production of sugar during 1963-64 is assessed at 25.67 lakh tonnes.

(b) The quantity of sugar used for home consumption during 1963-64 was 23.30 lakh tonnes and that used for export was 2.50 lakh tonnes. These include stocks carried over from the previous year.

Loss of Foodgrains in Storage

*173. { Shri Bhagwat Jha Azad:
Shri Badshah Gupta:

Will the Minister of Food and Agriculture be pleased to state:

(a) the extent of loss of agricultural produce while in storage according to the latest survey; and

(b) the efforts made by Government to avoid such losses?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) No systematic or comprehensive survey for